

**Plan to Set Up Electronics Complexes in States**

260. SHRI PRATAP BHANU SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether Department of Electronics has any plan to set up an Electronics Complex in every State;

(b) if so, the details thereof; and

(c) number of States or State Government undertakings which are taking effective steps in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

**Price of Colour T.V. Sets**

261. SHRI MURLIDHAR MANE: Will the PRIME MINISTER be pleased to state :

(a) whether any undertaking was taken by Government from the Colour television industry regarding fixing of the prices of colour television sets in the country;

(b) if so, the details thereof;

(c) whether cases of violation of the undertaking by the manufacturers of colour T.V. sets have come to the notice of Government;

(d) if so, the action taken by Government against the defaulting firms; and

(e) steps proposed to be taken by Government to ensure availability of colour television sets at a price agreed to by Government in the domestic market ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY AND SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) and (b), Yes, Sir. An undertaking was given by Colour TV manufacturers in respect of colour TV Sets which were assembled

through kits imported on one time basis by the Government during ASIAD, that the retail prices of these CTV sets marketed by them would not exceed Rs. 7500/- (Turret Tuner) and Rs. 8000/- (Electronic Tuner) and that these prices included guarantee/warranty and sales tax in Delhi.

(c) Yes, Sir.

(d) On the basis of complaint and investigations done under MRTP Act, a "NOTICE OF ENQUIRY" has been issued to certain TV manufacturers/dealers for imposing higher costs on the consumers for Colour TV sets directly or through service contracts. After necessary investigation, an R.T.P. Enquiry has been instituted.

(e) Various steps are being taken to bring down the price of colour TV sets. These include :

(i) Issuing industrial approvals liberally, without any upper limit on capacities so that economically viable level of production could be achieved and competition encouraged;

(ii) Reducing Government levies like customs duty on imported raw materials/components, reduction in excise duty etc.;

(iii) A high power TV Coordination Committee under the Chairmanship of Secretary, Electronics is functioning with representation from Indian TV Manufacturers' Association, to review and monitor the process of manufacture of TV sets. The question of maximum price to be charged for a CTV set has been discussed in the various meetings of the above Committee. In the meeting of this Committee held on 16.8.1984, ITMA committed that from 15th October, 1984, cost of the CTV to the customer with all taxes and one year guarantee in Delhi will not be more than Rs. 7500/- with electronic tuner and Rs. 7000/- with turret tuner;

(iv) Electronics Trade & Technology Development Corporation (ET & T),